

R.O.C.No.5473/2021/RG-B2



DISTRICT JUDGES
POSTINGS

NOTIFICATION No. 305 / 2021

The suspension of Thiru.G.Raja, District Judge, formerly Chairman, Permanent Lok Adalat, Chengalpattu, is hereby revoked and he is reinstated into service. On his reinstatement, he is posted as Chairman, Permanent Lok Adalat, Chengalpattu, in the existing vacancy.

The suspension of Dr.K.Ramanathan, District Judge, formerly Additional District Judge, Chengalpattu, is hereby revoked and he is reinstated into service. On his reinstatement, he is posted as Chairman, Permanent Lok Adalat, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 16.12.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**